

PT 27/9/93 at Nagpur
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Fix for A/H on 6/9/93

at Nagpur

Somy

Per Tribunal Dt: 10.9.93

(Camp at Nagpur)

For want of time this matter
is adjourned for admission
hearing on 16.9.93.

Somy S. Billay
Court Officer

O.A.859/93 Date: 16-9-93

Mr. M. P. M. Billay for the applicant
and Mr. M. G. Bhangade for the res-
pondents.

Notice before admission. Reply
within four weeks. Rejoinder
if any within two weeks thereafter.
S.O. to 5-11-93 for AH before
single member bench.

Usha Savare
(USHA SAVARA) (M.S.DESHPANDE)
M(A) VC

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